

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 6th February, 2023

NO. LJ (B) 4/2018/Part/8 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officer as Executive Magistrate and further under sub-section (2) thereof, as Flying Squad Officer in connection with the forthcoming General Election to the Member of Legislative Assembly, 2023.

SL. NO.	Names of Officer and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Smti Dayana D. Sangma, AH & Vety. Officer, Ampati.	South West Garo Hills District	Deputy Commissioner, SWGHA, Ampati

sd-

(M.M. Sangma),

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B) 4/2018/Part/8 - A,
Copy to:-

Dated Shillong, the 6th February, 2023

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner & District Election Officer, South West Garo Hills, Ampati for information with reference to letter No. SWGHA/A.E/EL-I/2022/3094, dt. 2.2.23.
4. Personnel A.R (A) Department.
5. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
6. Director of Information and Public Relation, Meghalaya, Shillong
7. Office Copy.

By Order etc.,



Joint Secretary to the Govt. of Meghalaya
sk Law (B) Department

as/